

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-210
510/252/ND/2019

IN THE MATTER OF:

Income Tax Officer, Ward 22(2), New Delhi
V/s.
ROC & Ors (Saibaba Shelters & Infra Development

....APPLICANT

....RESPONDENT

SECTION

U/s 252

Order delivered on 27.01.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SMT SAROJ RAJWARE
MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Lakshmi Gurung, Sr. Standing counsel, Mr. Talhaa Rahman
Jr standing counsel, Mr. Udit Atul, Advocate.

ORDER

Learned counsel for the applicant is present. AROC is present. Counsel for the applicant is permitted to serve private notice on rest of the respondents including the publication of notice in the newspapers as prescribed.

List on 14.04.2020.

-S-d-

(SAROJ RAJWARE)
MEMBER (TECHNICAL)

-S-d-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Mamta